


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 30/16
PETITION NUMBER : TP 42/17
NAME OF THE PETITIONER (S) : GIRIDHAR RAJ GOPAL
NAME OF THE RESPONDENT (S) : SKYLINE CONSTRUCTION & HOUSING
PT. LTD.
UNDER SECTION : 433(e) / 433(f)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	SHIVRAJ BALLOLI 8147025478 Advocate, M/s. Murali & Co.	Petitioner	

Shri Shivraj, Advocate for the petitioner is present. He requested time to file 2 sets of copies and to comply Rule 8 of the Insolvency and Bankruptcy Rules and also to serve notices on the respondents by the petitioner. Petitioner is directed to serve notice on the respondents by collecting the same from the Registry.

Posted to 14.03.2017.


MEMBER (J)


MEMBER (T)